

complexes on National Highways. As for Truck Terminals the State Govts. have been advised to include such schemes in their State Plans.

Committee on working of Road Transport Corporation

1225. SHRI K. T. KOSALRAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the names of State Governments which have constituted high level Committee to review the working of the Road Transport Corporations and to take effective measures for their improvements ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESRI): So far, the State Governments of Haryana, Andhra Pradesh and Karnataka have reported that High Level Review Committee have been constituted by them.

Railway Committee headed by Shri Pandey

1226. SHRI ASHFAQ HUSAIN: Will the Minister of RAILWAYS be pleased to state:

(a) what is the progress of Railway committee previously headed by Shri Pandey:

(b) who is the present Chairman of the committee ;

(c) time it will take to submit interim or final report; and

(d) whether the committee has submitted any interim report, if so, what are the main features of the interim report and what action Government propose to take on this report ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). The Railway Reforms Committee previously headed by Shri B.D. Pande is now working under the Chairmanship of Shri H.C. Sarin. The Committee has so far submitted Part I of its report to the Government which contains its recommendations in regard to resources for renewals and replacements, safety and accidents prevention. This is under examination. The final report of the Committee is expected to be submitted by them by the end of its tenure i.e. May, 1983.

Ash, Coal and Transhipment Labourers

1227. Shri A. K. Roy: Will the Minister of RAILWAYS be pleased to state:

(a) total number of Ash, Coal and Transhipment labourers working on Indian Railways with Zone-wise break up;

(b) is it a fact that with the elimination of steam engines by diesel and electric locomotives, labourer are being thrown out of jobs;

(c) provision of alternate jobs made for labourers working since decades; and

(d) total numbers of Ash, Coal and Transhipment labourers re-trenched by June 1982 and the total loco staff made surplus upto 30 June, 1982 ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) A statement giving information regarding number of contract labour employed ash and coal handling and transshipment handling on Railways during 1980 is attached.

(b) and (c) Railways are already engaged in readjusting the regular steam loco maintenance staff who have been rendered surplus

due to change of traction as also in arranging for absorption of nearly 2.5 lakhs departmental casual labour in regular service. It is not therefore, possible for the Railways to undertake additional responsibility of providing alternative jobs to contractors' labour who have been or who may be discharged because of closure of steam loco sheds.

(d) No statistical record in regard to retrenchment of contract labour in these employments is maintained by the Railways.

Statement

RAILWAYS	Total number of Contract Labour employed during 1980	
	In Ash & Coal Handling	In Goods/Parcel Handling
Central	1,161	841
Eastern	3,995	1,337
Northern	3,387	757
North Eastern	1,376	559
Northeast Frontier	860	675
Southern	1,491	236
South Central	1,075	307
South Eastern	588	400
Western	873	2,594
TOTAL	14,806	7,706

Re-examination of 1982 Central School Leaving Certificate Examination

1228. SHRI N. DENNIS: Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether there was re-examination of the Central School Leaving

Certificate examination in Delhi in March-April, 1982; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI